

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2646

ANSWERED ON:26.08.2013

SETTING UP OF SANCTUARIES

Hussain Shri Syed Shahnawaz;Vishwanath Shri Adagur H

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any proposals for setting up of new wildlife, birds sanctuary and national parks from various States in the country;
- (b) if so, the details thereof, State-wise including Bihar and Karnataka;
- (c) the amount of funds allocated to various States including Karnataka in this regard, Sanctuary-wise, National Park-wise;
- (d) whether the State Government has utilized this fund in the stipulated time;
- (e) if so, the details thereof;
- (f) the number of proposals out of the said proposals lying pending with the Government;and
- (g) the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a), (b) and (c) Under the provision of the Wild Life (Protection) Act, 1972, the State/Union Territory Governments are empowered to declare Sanctuaries and National Parks. Further, the Ministry of Environment and Forests has not received any proposals from State/Union Territory, including Bihar and Karnataka for setting up of new wildlife, bird sanctuary and national parks. No funds have been allocated to any State/Union Territory Government including Karnataka in this regard.

(d) to (g) Does not arise in view of above.